

No.A-32012/1/2011-Admn.I(LA)
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 16th June, 2014

OFFICE ORDER No. 63/2014

The period of ad hoc appointment of the following officers as Deputy Legal Advisers in the Department of Legal Affairs, Ministry of Law & Justice is extended up to 31.12.2014 or till the posts are filled on regular basis, whichever is earlier:-

S. No.	Name of the officer (S/Shri/Smt.)
1.	S.D.B. Chenji
2.	Dr. V.K. Singh
3.	G.K. Chakraborty
4.	R.K. Srivastava
5.	Mahesh Tyagi
6.	P.K. Behera
7.	Devkant
8.	Dr. RJR Kasibhatla
9.	O.P. Bagri
10.	Ramesh Chander
11.	O. Venkateswarlu
12.	Poonam Suri
13.	R.S. Verma

2. The above ad-hoc appointment will neither bestow on them any claim whatsoever for regular appointment to the grade of Deputy Legal Adviser nor the services so rendered by them will count for the purpose of seniority in the higher grade.



(Ravindra Kumar)

Deputy Secretary to the Govt. of India
Phone No. 23384109

Copy to:

1. The Officers concerned.
2. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
3. PS to MLJ/PPS to LS/ PPS to Addl. Secretaries/PPSs TO JS & LAs.
4. US(DC)/US(AKJ)/US(AS).
5. In-charge, Central Agency Section, New Delhi/ Branch Secretariats (Bangaluru/Chennai/Kolkata/Mumbai).
6. Admn.II/II/IV Sections/ Implementation Cell/ Judicial Section/ Cash Section/ Notary Cell/ Vigilance Unit/ Advice A, B & C/ C.R. Assistant/ Personal File/ Hindi Unit (for Hindi Version).
7. NIC Cell, Department of Legal Affairs, New Delhi (to upload the Office Order on the website of this Department).